



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3642/2019

M.A. No. 4037/2019

New Delhi, this the 7th day of January, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)

1. Surender Pal Singh,
S/o Late Shri Bharat Singh,
Age 59 yrs, (Group 'B')
Q828, Sector-8, R.K. Puram,
New Delhi-110022,
Working as Assistant in the
office of respondent No.2.
2. Heminder Kumar,
S/o late Sh R.P. Sharma,
Age 66 yrs, (Group 'B')
A-97, Suryanagar
Ghaziabad, UP 201011,
Retd. as Assistant in the
office of Respondent No.2.
3. Lal Babu Jha,
S/o Late Deojit Jha,
Age 60 yrs. (Group 'B')
A-75 Nanhey Park,
Uttam Nagar, New Delhi-110059,
Retd. as Assistant in the
office of Respondent No.2.
4. Gauri Sudan,
S/o Shri V.R. Sudan,
Age 57 yrs. (Group 'B'),
R/o 38-B, Evershine Apartments,
Vikas Puri, New Delhi-110018,
Working as Assistant in the
office of Respondent No.2.



5. M. Parukutty,
S/o Shri Baby Mathew,
Age 68 yrs. (Group 'B'),
Karthika, Neelappurath,
Pulasserikkara, Maruthur,
Palakkad-679306,
Retd. as Assistant in the
office of Respondent No.2.
6. Sankar Mukherjee,
S/o late Ramendra Nath Mukherjee,
Age 59 yrs. (Group 'B')
P-228, R.N. Tagore Road,
PO Bediappara, Kolkata-700077.
Working as Assistant in the
office of respondent No.2.
7. Lakhan Lal,
S/o late Bhagwan Das,
Age 61 yrs., (Group 'B')
B-155, Kamla Nagar
Behind Sonagiri, Bhopal,
Retd. as Assistant in the
office of Respondent No.2.
8. Jaswant Singh,
S/o Late Ganga Ram,
Age 59 yrs., (Group 'B')
RZ-E-27 (B)/28(A)S/F
Chanakya Place Part 1
New Delhi,
Working as Assistant in the
office of respondent No.2.
9. Dalbir Singh Mahurey,
S/o Late M.S. Mahurey,
Age 57 yrs, (Group 'B')
12, Kesav Nagar,
Bindh Park Society,
near to Subhash Circle,
Ahmedabad
Working as Assistant in the



office of respondent No.2.

10. K.M. Joseph,
S/o Late Mathai,
Age 60 yrs., (Group 'B'),
Thathamkinattakar Houaw
Monipplly PO,
Kottayam district Kerala,
Retd. as Assistant in the
office of Respondent No.2.
11. Rajiv Kapur,
S/o Shri K.K. Kapur,
Age 58 yrs. (Group 'B')
A-2/53, Janak Puri,
New Delhi-110058,
Working as Assistant in the
office of respondent No.2.
12. Gurucharan Shailey,
S/o Shri Rosh Shailey,
Age 59 yrs. (Group 'B')
173 O Pocket, E9TB Enclave,
Delhi 110093,
Working as Assistant in the
office of respondent No.2.
13. Sathidevi V Nair
S/o Sh. Vasudevan,
Age 61 years, (Group 'B'),
C/203, Sudama Complex,
C Wing Coop Housing Soccity,
Shivaji Nagar Dombiwali West, Thane-02,
Retd. as Assistant in the
office of Respondent No.2.
14. Prabhakar M Pai,
S/o Shri Manjunath Pai,
Age 56 yrs., (Group 'B')
S-44, School Block,
Shakarpur, New Delhi,
Working as Assistant in the
office of respondent No.2.



15. Kamal Kumar Mitra,
S/o Shri Monindra Nath Mitra,
Age 60 yrs (Group 'B')
19, Sir Gurudas Road,
Kolkata-54,
Retd. as Assistant in the
office of Respondent No.2.
16. Pradyut K. Datta,
S/o Shri Chandra Kr Datta,
Age 59 yrs. (Group 'B'),
SIB Guwahati,
Working as Assistant in the
office of respondent No.2.
17. Jeevan Bala,
S/o Shri Kartar Chand,
Aged about __ years, (Group 'B')
WP-116 B Pitampura, Delhi,
Working as Assistant in the
office of respondent No.2.
18. Neeraj Goswami,
S/o Late Shri R.K. Sharma,
Age 58 yrs, (Group 'B')
52/1A, Sec. 2 Gali Market, New Delhi,
Working as Assistant in the
office of respondent No.2.
19. Chandra Sekhar Sharma
W/o late Sh Desh Raj Sharma
Age 59 yrs. (Group 'B')
R/o Flat No.H2/98, D2
Shyam Kunj Apt.
Bengali Colony, Mahavir Enclave,
New Delhi-110045.
Working as Assistant in the
office of respondent No.2.
20. Suprakash Banerjee
S/o Late Banshi Ch Banerjee
Age 55 yrs. (Group 'B')



- Flat 101, NP Apptt, 70
Upper BPMB Sarani Bhadrakali
Uttarpara, Hooghly,
Working as Assistant in the
office of respondent No.2.
21. Gadadhar Rudra
S/o Late Batto Krishna Rudra,
Age 59 yrs., (Group 'B')
T. Koley House Ichapur,
Saidanga Dasanagar,
Howrah-05,
Working as Assistant in the
office of respondent No.2.
22. Dipak Roy,
S/o Shri K.R. Roy,
Age 59 yrs. (Group 'B')
Q.No.E-73 Nanakpura,
New Delhi-110021,
Working as Assistant in the
office of respondent No.2.
23. Krishna Kumar Batra,
S/o Shri Vasdev Batra
Age 60 yrs. (Group 'B')
S/122, 1st Floor,
Subhash Nagar, New Delhi-110027,
Retd. as Assistant in the
office of Respondent No.2.
24. Sajal Bhattacharjee
S/o Shri Sushil Ch. Bhattacharjee,
Age 57 yrs., (Group 'B') C-II,
Nisha Court, 2nd Floor, Beltola,
Guwahati-25,
Working as Assistant in the
office of respondent No.2.
25. Ramesh Kohli,
S/o Shri P.R. Kohli,
Age 57 yrs. (Group 'B')
Flat No.59, Penta Home Society,



- Tower-P @VIP Rd.,
Zirakpur (Pb),
Working as Assistant in the
office of respondent No.2.
26. S.C. Pant,
S/o Late Shri G.N. Pant,
Age 59 yrs. (Group 'B')
Om Enclave, Sondhowali,
Near Shiv Temple,
Sahastradhara Road,
Dehradun,
Working as Assistant in the
office of respondent No.2.
27. D.S. Ishpunani,
S/o Shri Ramji Dass,
Age 57 yrs. (Group 'B')
1st Floor, Plot No.41,
Shakti Khand-II, Indrapuram,
Ghaziabad, UP,
Working as Assistant in the
office of respondent No.2.
28. Sreedevi Sasindran,
S/o Shri V.R. Sasindran,
Age 55 yrs., (Group 'B')
B-34, Type III,
New Basrurkar Mkt.,
Motibagh, New Delhi-110021,
Working as Assistant in the
office of respondent No.2.
29. V. Venkatarengan
S/o Late Sh. K. Venkatesan,
Age 60 yrs. (Group 'B'),
14, 1st Cross Street,
Senthamil Salai, Thendral Nagar,
Anakaputhur, Chennai,
Retd. as Assistant in the
office of Respondent No.2.



30. Rakesh Kumar Davaser
S/o Late Shri Kishan Lal,
Age 59 yrs., (Group 'B')
FF 32, Gali No.17,
Laxmi Nagar, Delhi,
Working as Assistant in the
office of respondent No.2.

.. Applicants

(By Advocate : Shri Raman Sharma)

Versus

1. Union of India,
Ministry of Home Affairs,
North Block, New Delhi
through its Secretary.
2. Intelligence Bureau,
IB Headquarters,
North Block, New Delhi
through its Director.

.. Respondents

(By Advocate : Shri S.K. Tripathi for Shri Gyanendra
Singh)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

After arguing the O.A. at some length, learned counsel for the applicants sought permission of the Tribunal to withdraw the O.A., with liberty to file a better O.A.



2. Permission is accorded. The O.A. is dismissed as withdrawn. It shall be open to the applicants to pursue their remedies, in accordance with law. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/